BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 384/2017 in C.P. (I.B) No. 28/14, 19 & 20/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Northway Spaces Ltd.

V/s.

Diamond Projects Ltd.

Section of the Companies Act:

Section 14, 19 & 20 of the Insolvency and

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** No. 1 (SICONILLE) 7/6 Wadia Chandy 1. PRIYMM SHAY +60. (Ahmedabad) 2. ISHANP. SHAM Advoache Betillone 3. Jay Kansavon Adrocate Fre Res. No. 1 () homens ilb Wallia SICOM UTA. Charly Sto

<u>ORDER</u>

Learned Advocate Mr. Ishan Shah present for Applicant. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah i/b Wadia & Ghandy present for Respondent (SICOM). None present for Respondent no. 2 (RP) in IA 384/2017.

Learned Counsel appearing for Respondent no. 2 RP requested time on the ground of ill health.

List the matter on 16.01.2018.

Charain'

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BAB MEMBER JUDICIAL